

National Company Law Tribunal


Allahabad Bench

CP NO.76/2002

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2017

NAME OF THE COMPANY: Mohan Carlton Hotel Pvt Ltd & others

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956

| <u>Sl. NO.</u> | <u>Name</u> | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|-------------------|--------------------|------------------------|--------------------------------------------------------------------------------------|
| <u>1.</u> | | | | |
| <u>2.</u> | M/S Carlton Hotel | Udai Chandani | Respondent no 2 and 3, |  |

Order dated 25.01.2017

CP No. 76/2002 Mohan Carlton Hotel Pvt Ltd & Others

Shri Udai Chandani Learned Counsel for respondent reported that the High Court extended the stay up to 16.02.2017. Matter be listed on 08.03.2017 for reporting the status.
List on 08.03.2017.


SH.V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 25.01.2017